

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.29**  
**CP (IB) No.45/BB/2021**

**IN THE MATTER OF:**

Mr. Ashish Rijwani

... Petitioner

v.

M/s. Mantri Developers Pvt Ltd

... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP (IB) No.45/BB/2021 is adjourned to 11.09.2021.



**BY ORDER**  
**(COURT OFFICER)**

Brunda